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Central Administrative Tribunal,
Principal Bench
New Delhi.

O.A. No.2090/2002

This the 25th day of Sept., 2002

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. M. P. Singh, Member (A)

1. Canteen Mazdoor Sabha (Regd.)
Camp Office: 132P, Sector-4,
Pushp Vihar, M.B. Road,
New Delhi-110017.
2. Shri Surinder Prashad Khugsai,
(Working President),
Canteen Mazdoor Sabha (Regd.),
548, Lodhi Road, Complex,
New Delhi-110003.
3. Shri Sunder Lal,
S/o Shri Hari Singh,
R/o 555/5, Ambedkar Nagar,
Haidarpur.

Presently posted at :
Radio Construction & Development Unit Canteen,
Safdarjung Airport,
New Delhi.

- Applicants
(By Advocate : Shri Shyam Babu)

Versus

1. Union of India
through its Secretary,
Ministry of Civil Aviation,
Rajiv Gandhi Bhawan, New Delhi.
2. Director General,
Civil Aviation,
Ministry of Civil Aviation,
Technical Centre,
Opposite Safdarjung Airport,
New Delhi.
3. Airport Authority of India
Rajiv Gandhi Bhawan,
Through its Executive Director,
Safdarjung Airport, New Delhi.
4. Union of India
Through its Secretary
Ministry of Personnel (Public Grievances
& Pensions), North Block, New Delhi.

- Respondents

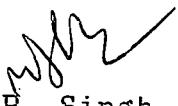


ORDER (ORAL)

Mr. Kuldip Singh, Member (J)

Learned counsel for the applicants seeks permission to withdraw the present application with liberty to file a representation against the order dated 13.12.2001.

2. OA is dismissed as withdrawn. Applicants may make a representation against the aforesaid order, if so advised, as per law and rules.


(M.P. Singh)
Member(A)


(Kuldip Singh)
Member(J)

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